

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :25/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 11.05 A.M.

1	SEBI Appeal	199/2019	Mrs. Jyoti Varij Sethi Vs. Bombay Stock Exchange and Ors.	Rajesh Nagory, Adv.i/b Visesha Law Services T.Francis,Adv.-R1,None for R2,S.Chandarana,Adv.-R3
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Sub Matter(Disposed) : Misc. Application/0000260/2019

451 ADMISSION- COURT CODE-EXAMINATION-AT11.10A.M.

2	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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482 ADMISSION-COURT CODE-MINISCULE-AT11.15A.M.

3	SEBI Appeal	545/2021	Chandrakanta Laddha Vs. SEBI	Mr. Vikas Bengani, Advocate
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Sub Matter : Misc. Application/0000953/2021

	Misc. Application	953/2021	Chandrakanta Laddha Vs. SEBI	Mr. Vikas Bengani, Advocate
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(Main Matter Number :SEBI Appeal/0000545/2021)

483 ADMINISION-COURT CODE- REVOCATION-AT11.20A.M.

4	Misc. Application	769/2021	Enchante Jewellery Ltd Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000550/2021)

	SEBI Appeal	550/2021	Enchante Jewellery Ltd Vs. SEBI	PROBUS LEGAL
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Sub Matter : Misc. Application/0000769/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>72-ADMISSION-COURTCODE-PRELIMINARYOBJECTIONS-11.25</u>				
5	Misc. Application	802/2021	IL AND FS Securities Services Ltd Vs. NSE CLEARING LTD. AND ANR.	Cyril Mangaldas, Amarchand
(Main Matter Number :SEBI Appeal/0000551/2021)				
	SEBI Appeal	551/2021	IL AND FS Securities Services Ltd Vs. SEBI	Cyril Mangaldas Amarchand
Sub Matter :		Misc. Application/0000802/2021		
<u>202-MA HEARING-COURTCODE-MARESTORATION-11.30A.M.</u>				
6	SEBI Appeal	111/2021	Dipan Kumar Sen Vs. SEBI	Mr. Bandyopadhyay, Advocate Mr. Anubhav Ghosh, Advocate
Sub Matter :		Misc. Application/0000518/2021		
Sub Matter :		Misc. Application/0000307/2021		
Sub Matter :		Misc. Application/0000168/2021		
Sub Matter :		Misc. Application/0000169/2021		
	Misc. Application	168/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
	Misc. Application	169/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
	Misc. Application	307/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				

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	Misc. Application	518/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
<u>441-PARTHEARD-COURTCODE-EXEMPTIONICDR-11.35A.M.</u>				
7	SEBI Appeal	434/2020	Ashav Advisory LLP Vs. Securities and Exchange Board of India and Ors.	L and L Partners ELP
Sub Matter :		Misc. Application/0000479/2020		
	Misc. Application	479/2020	Ashav Advisory LLP- EXEMPTION APPLICATION Vs. Securities and Exchange Board of India and Ors.	L and L Partners ELP
(Main Matter Number :SEBI Appeal/0000434/2020)				
<u>235-ADMDISPOSAL-COURTCODE-SASTPAC-AT11.55A.M.</u>				
8	SEBI Appeal	203/2019	Shiv Kumar Agarwal Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Mustafa Doctor,Sr.,Adv. i/b ELP
A/W	SEBI Appeal	255/2019	Madhudevi Agarwal Vs. SEBI	Vinay Chauhan,Adv. i/b CorporateLawChambersInd ia Mustafa Doctor,Sr.,Adv. i/b ELP
A/W	SEBI Appeal	350/2019	Pawankumar Agarwal and Others Vs. SEBI	Rajvi Patel,Adv. i/b Rajpurohit and Associates Mustafa Doctor, Sr. Adv. i/b ELP
A/W	SEBI Appeal	462/2019	Sanjay Thakkar Vs. SEBI	Subhash Jaiswar, Advocate Vivek Shah,Adv. i/b ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	101/2020	Roselabs Finance Ltd. Vs. SEBI	Mr. Mehul Jain, Advocate Mr. Rashi Dalmia, Advocate
	Misc. Application	609/2021	BASANT MALPANI-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000447/2021)	Corporate and Legal Advisor
A/W	SEBI Appeal	447/2021	BASANT MALPANI Vs. SEBI	Corporate and Legal Advisor
	Sub Matter :	Misc. Application/0000609/2021		

71-DISPOSAL-COURTCODE-DELISTINGREGULATION-12.05P.M

9	SEBI Appeal	617/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate The Law Point
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367DISPOSAL-CODE-ADVERTISEMENTDISCLOSURE-12.10PM

10	Misc. Application	10/2020	Acko General Insurance Ltd.-EXEMPTION APPLICATION Vs. IRDA (Main Matter Number :IRDA Appeal/0000012/2020)	Tuli and Co. K. Ashar and Co
	Misc. Application	11/2020	Acko General Insurance Ltd.-STAY APPLICATION Vs. IRDA (Main Matter Number :IRDA Appeal/0000012/2020)	Tuli and Co. K. Ashar and Co
	IRDA Appeal	12/2020	Acko General Insurance Ltd.-EXEMPTION APPEAL Vs. IRDA	Tuli and Co. K. Ashar and Co
	Sub Matter :	Misc. Application/0000010/2020		
	Sub Matter :	Misc. Application/0000011/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>123-ADMDISPOSAL-COURTCODE-OPENINTEREST-12.20 PM</u>				
11	SEBI Appeal	71/2020	CD Commo Search Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Joby Mathew,Adv. i/b Joby Mathew and Associates
	Sub Matter :	Misc. Application/0000074/2020		
	Misc. Application	74/2020	CD Commo Search Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivative Exchange Ltd.	i/b. Joby Mathew and Associates i/b. The Law Point
				(Main Matter Number :SEBI Appeal/0000071/2020)
A/W	SEBI Appeal	104/2020	Anand Rathi Commodities Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Saurabh Bacchawat,Adv. i/b Harsh Kesaria, Advocate Anubhav Ghosh,Adv. i/b The Law Point
	Misc. Application	122/2020	Sushil Global Commodities Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
				(Main Matter Number :SEBI Appeal/0000125/2020)
A/W	SEBI Appeal	125/2020	Sushil Global Commodities Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
	Sub Matter :	Misc. Application/0000122/2020		
A/W	SEBI Appeal	173/2020	Pumarth Commodities Pvt. Ltd Vs. National Commodity and Derivatives Exchange Ltd.	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	182/2020 (/0000)	Arihant Futures and Commodities Limited Vs. National Commodity and Derivatives Exchange Ltd.	Ashok Singh, Advocate,
A/W	SEBI Appeal	495/2021	NIKHIL COMMODITY AND DERIVATIVES PVT. LTD. Vs. NATIONAL COMMODITY AND DERIVATIVES EXCHANGE LIMITE	Mr.Ashok Singh, Advocate

335-DISPOSAL-COURTCODE-RELEVANTTRADES-12.30P.M.

12	SEBI Appeal	298/2020	Avenue Supermarts Ltd. Vs. SEBI	i/b Cyril Amarchand Mangaldas i/b Cyril Amarchand Mangaldas
A/W	SEBI Appeal	299/2020	Ashu Gupta Vs. SEBI	i/b Cyril Amarchand Mangaldas i/b Vidhii Partners

300-ADMDISPOSAL-COURTCODE-CLIENTSECURITIES-12.40P.

13	SEBI Appeal	490/2020	Sanchay Fincom Ltd. Vs. SEBI	Mr. Ramesh Mishra, Authorised Representative
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345-DISPOSAL-COURTCODE-PARALLELPROCEEDINGS-12.50PM

14	Misc. Application	102/2021	MBL AND COMPANY LTD.-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000494/2020)				
	SEBI Appeal	494/2020	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000102/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	4/2021	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates

289-DISPOSAL-COURTCODE-NONREPORTINGOFMARGIN-1.00PM

15 Misc. Application 114/2021 R. K. COMMODITIES PVT LTD.
Vs.
NCDX
(Main Matter Number :SEBI Appeal/0000082/2021)

Misc. Application 115/2021 R. K. COMMODITIES PVT LTD.
Vs.
NCDX
(Main Matter Number :SEBI Appeal/0000082/2021)

SEBI Appeal 82/2021 R.K. Commodities Services Pvt. Ltd.
Vs.
National Commodity Derivatives Exchange Ltd. Mr. J. P. Pathak, Advocate
Mr. Anubhav Ghosh, Advocate with Mr. Ravishekhar P

Sub Matter : Misc. Application/0000114/2021
 Sub Matter : Misc. Application/0000115/2021

328-ADMISSIONDISPOSAL-COURTCODE-DHFLUPSI-1.10P.M.

16 SEBI Appeal 117/2021 Amit Ramesh Sahwney
Vs.
SEBI Ms. Ayushi Anandpara, Advocate
i/b. Vidhii Partners

113- ADMDISPOSAL-EXPELLEDMEMBER-AT1.15P.M

17 SEBI Appeal 145/2021 Stampede Capital Ltd.
Vs.
National Stock Exchange of India Ltd. Mr. Somsekhar Sundaresan, Advocate
Mr. Pradeep Sancheti, Senior Counsel

Sub Matter : Misc. Application/0000283/2021
 Sub Matter : Misc. Application/0000284/2021

Misc. Application 283/2021 STAMPEDE CAPITAL LTD.
Vs.
SEBI
(Main Matter Number :SEBI Appeal/0000145/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	284/2021	STAMPEDE CAPITAL LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000145/2021)				
	SEBI Appeal	494/2021	Stampede Capital Ltd. Vs. NSEIL	vishesha Law MKA
<u>338-ADM DISPOSAL-COURTCODE-PROMOTERPIT-AT1.20P.M.</u>				
18	Misc. Application	587/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS.-URGENT HEARING Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000314/2021)				
	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya ELP
Sub Matter :		Misc. Application/0000587/2021		
<u>308-ADMDISPOSAL- COURTCODE-BOARDODIRECTORS-1.30PM</u>				
19	SEBI Appeal	432/2021	SHEKHAWATI POLY-YARN LIMITED and ORS. Vs. SEBI	S .K.JAIN and CO. Company Secretaries
	Misc. Application	831/2021	SHEKHAWATI POLY-YARN LTD. AND OTHERS Vs. SEBI	DR. S. K. JAIN, PCS MKA AND CO.